

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-338/ND/2017
(CA No.248,249,250/C-III/ND/2018)

In the matter of :

AEE ESS Industries (P) Ltd.

..PETITIONER

Vs.

Woolways India Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 12.9.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

None appears for the Applicant in CA-248, 249, 250/C-III/ND/2018. Post the matter for the appearance of the applicant on 19.9.2018.

—sd—

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

—sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit